

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 29/AM11
HELD ON 20.10.2010
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 29/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 20.10.2010 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Agarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 28/AM11 held on 13.10.2010.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

Case No. A-127	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00618/AM09/DES-VII	Status: Deferred
NC No.: 29/AM11	Adv. Lic. No.	RLA F. No.	

Dated: 30.10.2010	0310486931 Dated 18.09.2008	03/94/040/00611/AM09	
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Request: Review of decision taken in Norms Committee Meeting No. 17/AM10 held on 22.07.2009.

Decision: Reply received from the firm and sent to D/o C&PC on 13.09.2010. Comments awaited.

Deferred for Three Weeks.

ONLINE CASES

1	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

2	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

	Case No.:7/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS	Meet No/Date:29/87-ALC1/2010	Status: Deferred
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3		PRIVATE LIMITED	20.10.2010	
	HQ File :01/87/050/00112/AM10/	RLA File :04/24/040/00315/AM09/	Lic.No/Date:0410105775 30.06.2009	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

4	Case No.:7/22/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00179/AM10/	RLA File :04/24/040/00068/AM10/	Lic.No/Date:0410107039 19.08.2009	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

5	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

	Case No.:1/50/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
	HQ File :01/87/050/00383/AM10/	RLA File :04/24/040/00289/AM10/	Lic.No/Date:0410111905 25.02.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40169990	62/0- TYRE REPAIR PATCH COOKIES - UP COOKIES	2740000.000	Number	6250500.00	135000.00 US\$
2	40169990	62/0- TYRE REPAIR PATCH COOKIES - BULLS EYE COOKIES	2470000.000	Number	43059000.00	930000.00 US\$
3	40169990	62/0- TYRE REPAIR PATCH COOKIES - CX COOKIES	220000.000	Number	879700.00	19000.00 US\$
				Total	50,189,200.00	1,084,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	48115940	SILICON COATED KRAFT PAPER, 150 gsm	114032.300	Sq. yard	4421882.00	95505.00 US\$	
2	59021090	SQUARE NYLON WOVEN FABRIC 20", 76 gsm	4510.000	Sq. yard	254882.00	5505.00 US\$	
				Total	4,676,764.00	101,010.00	

Decision: With DIPP letter dated 15.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tyre Repair Patch Cookies – UP Cookies / Bulls Eye Cookies / CX Cookies	1 No.	1. Silicon Coated Craft Paper 150 GSM	1.0285 Sq. yard / sq. yard content in export
		2. Square Nylon Woven Fabric 76 GSM	1.0285 Sq. yard / sq. yard content in export

7	Case No.: 20/11/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00107/AM11/	RLA File :05/24/040/00530/AM10/	Lic.No/Date:0510261477 30.03.2010	Defer Date:03.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

8	Case No.: 4/2/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00004/AM11/	RLA File :05/24/040/00538/AM10/	Lic.No/Date:0510261712 05.04.2010	Defer Date:03.11.2010
	Decision: Reply received from the firm and sent to DIPP on 19.10.2010. Comments awaited.			

Case No.:14/6/87-ALC1/2010	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved																												
HQ File :01/87/050/00031/AM11/	RLA File :03/95/040/00823/AM10/	Lic.No/Date:0310571304 26.04.2010	Defer Date:																												
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39199090</td><td>63/0- PROTECTIVE FILM (RUBBER BASED)</td><td>25000.000</td><td>K.G</td><td>5750000.00</td><td>125820.57 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>5,750,000.00</td><td>125,820.57</td></tr><tr><td></td><td></td><td></td><td></td><td></td><td></td><td>Limiting Factor</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39199090	63/0- PROTECTIVE FILM (RUBBER BASED)	25000.000	K.G	5750000.00	125820.57 US\$					Total	5,750,000.00	125,820.57							Limiting Factor
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																									
1	39199090	63/0- PROTECTIVE FILM (RUBBER BASED)	25000.000	K.G	5750000.00	125820.57 US\$																									
				Total	5,750,000.00	125,820.57																									
						Limiting Factor																									

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Value & Qty (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES LINEAR LOW DENSITY POLYETHYLENE	12317.500	K.G	918392.80	19708.00 US\$	Value & Qty
2	39011010	LDPE GRANULES LOW DENSITY POLYETHYLENE	3300.000	K.G	261426.00	5610.00 US\$	Value & Qty
3	40059990	SYNTHETIC RUBBER GRANULES SYNTHETIC RUBBER COMPOUND	11000.000	K.G	3075600.00	66000.00 US\$	Value & Qty
4	39022000	PIB POLYBUTENE / POLY ISO BUTYLENE	357.500	K.G	23323.30	500.50 US\$	Value & Qty
5	39012000	HDPE GRANULES HIGH DENSITY POLYETHYLENE	525.000	K.G	39144.00	840.00 US\$	Value & Qty
				Total	4,317,886.10	92,658.50	

Decision: With D/o C&PC OM No. 46011/40/2010-PC.II dated 19.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Protective Film (Rubber Based)	1 kg	1. LLDPE Granules	0.4703 kg
		2. LDPE Granules	0.1260 kg
		3. Synthetic Rubber Granules (Kraton)	0.4200 kg
		4. PIB/Polyisobutene	0.0137 kg
		5. HDPE Granules	0.0200 kg

Case No.:35/6/87-ALC1/2010

Party Name:D. R. COATS INK & RESINS
PVT. LTD.

Meet No/Date:29/87-ALC1/2010
20.10.2010

Status:
Deferred

10	HQ File :01/87/050/00052/AM11/	RLA File :03/94/040/00012/AM11/	Lic.No/Date:0310572193 29.04.2010	Defer Date:10.11.2010
Decision: Reply received from the firm and sent to D/o C&PC on 19.10.2010. Comments awaited.				

11	Case No.:1/8/87-ALC1/2010	Party Name:MOTIBA SILICONE PVT. LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00056/AM11/	RLA File :03/95/040/00044/AM11/	Lic.No/Date:0310572945 06.05.2010	Defer Date:10.11.2010
Decision: Reply received from the firm and sent to DIPP on 19.10.2010. Comments awaited.				

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Case No.:8/21/87-ALC1/2010	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved				
HQ File :01/87/050/00171/AM11/	RLA File :05/23/040/00063/AM11/	Lic.No/Date:0510266320 17.06.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	40069000	61/0- Supply of Fire Proof Cable Penetration System - TYPE A , (Silicone Foam Type Fireproof Cable Penetration , Sealing Material Nett Wt Containing 6262.60Kg Covering 250SrqMtr, made from 6325Kg of 3-6548RTV Silicone Foam Part A/B)	6262.600	K.G	2760000.00	55200.00 US\$	
				Total	2,760,000.00	55,200.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39100090	3-6548 RTV Silicone Foam Part A/B	6325.000	K.G	2400000.00	48000.00 US\$	Value & Qty

				Total	2,400,000.00	48,000.00	
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Decision: With D/o C&PC OM No. 46011/16/2010-PC.II dated 18.10.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fire Proof Cable Penetration System consisting of 3-6548RTV Silicone Foam Part A/B	1 kg	3-6548RTV Silicone Foam Part A/B	1.01 kg/kg content in the export product

13	Case No.:17/21/87-ALC1/2010	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00180/AM11/	RLA File :03/95/040/00008/AM11/	Lic.No/Date:0310579925 22.06.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.			

14	Case No.:12/21/87-ALC1/2010	Party Name:KBK POLYMERS PVT.LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00175/AM11/	RLA File :06/24/040/00016/AM11/	Lic.No/Date:0610018298 23.06.2010	Defer Date:03.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.			

15	Case No.:18/21/87-ALC1/2010	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00181/AM11/	RLA File :03/95/040/00769/AM10/	Lic.No/Date:0310581126 29.06.2010	Defer Date:10.11.2010

Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.

Case No.: 19/21/87-ALC1/2010	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
HQ File :01/87/050/00182/AM11/	RLA File :03/95/040/00648/AM10/	Lic.No/Date:0310581498 30.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39211100	63/0- EXTRUDED POLYSTYRENE INSULATION BOARDS IN m2 (DENSITY < 35, RANGE 25-35 kg)	90.000	M.T	16285500.00	346500.00 US\$
2	39211100	63/0- EXTRUDED POLYSTYRENE INSULATION BOARDS IN m2 (DENSITY > 35, RANGE 35-50 kg)	126.000	M.T	28721700.00	611100.00 US\$
				Total	45,007,200.00	957,600.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29025000	STYRENE MONOMER	93.438	M.T	7465696.00	158845.00 US\$	
2	39039020	FLAME RETARDANT MASTER BATCH	3.960	M.T	744480.00	15840.00 US\$	
3	27101990	MINERAL OIL	1.512	M.T	85277.00	1814.00 US\$	
4	29025000	STYRENE MONOMER	130.813	M.T	10451975.00	222382.00 US\$	
5	39039020	FLAME RETARDANT MASTER BATCH	5.544	M.T	1042272.00	22176.00 US\$	
6	27101990	MINERAL OIL	2.117	M.T	119388.00	2540.00 US\$	
				Total	19,909,088.00	423,597.00	

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Decision: With D/o C&PC OM No. 46011/67/2010-PC.II dated 19.10.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Extruded Polystyrene Insulation Board	1 kg	1. Styrene Monomer	1.0382 kg
		2. Flame Retardant Master Batch	0.0440 kg
		3. Mineral Oil	0.0168 kg

17	Case No.:20/21/87-ALC1/2010	Party Name:RISHI PACKERS LTD	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00183/AM11/	RLA File :03/95/040/00227/AM11/	Lic.No/Date:0310581666 01.07.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.08.2010. Comments awaited.			

18	Case No.:12/15/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:03.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 07.09.2010. Comments awaited.			

	Case No.:1/22/87-ALC1/2010	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
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19	HQ File :01/87/050/00187/AM11/	RLA File :17/24/040/00005/AM11/	Lic.No/Date:1710003405 09.07.2010	Defer Date:03.11.2010
Decision: Copy of application forwarded to D/o C&PC on 27.08.2010. Comments awaited.				

Case No.:3/19/87-ALC1/2010

Party Name:PIDILITE INDUSTRIES LIMITED

Meet No/Date:29/87-ALC1/2010
20.10.2010

Status:
Approved

HQ File :01/87/050/00153/AM11/

RLA File :03/95/040/00034/AM11/

Lic.No/Date:0310585342
29.07.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069010	62/0- STYRENE-ACRYLATE COPOLYMER IN THE SOLUTION FORM HAVING SOLID CONTENT 50+/-1% (KONDICRYL SV 719X)	75000.000	K.G	4427500.00	96250.00 US\$
				Total	4,427,500.00	96,250.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29025000	STYRENE	22500.000	K.G	1586250.00	33750.00 US\$	Value & Qty
2	29161400	METHYL METHACRYLATE	4950.000	K.G	465300.00	9900.00 US\$	Value & Qty
3	29161210	BUTYL ACRYLATE	9525.000	K.G	895350.00	19050.00 US\$	Value & Qty
				Total	2,946,900.00	62,700.00	

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 20.10.2010, following adhoc norms are approved:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene-Acrylate Copolymer in the solution form having Solid Content 50 +/- 1% (Kondicryl SV 719 X)	1 kg	1. Styrene	0.3000 kg
		2. Methyl Methacrylate	0.0660 kg
		3. Butyl Acrylate	0.1270 kg

Case No.:1/21/87-ALC1/2010	Party Name:GARWARE ELASTOMERICS LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
HQ File :01/87/050/00164/AM11/	RLA File :31/24/040/00080/AM11/	Lic.No/Date:3110044273 11.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40051000	62/0- Unvulcanised Rubber Compound in sheet form Along with Vulcanizing Agent Unvulcanised Rubber Compound in sheet form Along with Vulcanizing Agent	6000000.000	K.G	936000000.00	20150699.68 US\$
				Total	936,000,000.00	20,150,699.68

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	Natural Rubber / Synthetic Rubber 1. In Block form Sheet form in technical Grades such as- SVR-3L, STR-5L, SMRL, TSR-3L and SIR-3L, 2. Kraton 310, 3. Balogic IP 4 Vistalon 2504 EPDM grade 6 SBR 1502 SBR 1778 -	4374780.000	K.G	695590020.00	14690391.13 US\$	Qty

		details as per attached annexure					
2	28170000	Activators -Such as Zinc Oxide Grade - 10 CP Zinc Oxide Active, Zinc Oxide Zoco 104, White Seal Zinc Oxide, Rhenogran Zno 80%, 2. Magnesium Oxide Elastomag-170, 3. Zinc stearate, etc. -details as per attached Annexure	132000.000	K.G	12804000.00	270411.82 US\$	Qty
3	18123000	Antioxidants - such as 1.Butylated reaction product of P Cresol and Dicyclo pentadine. Phenolic type antioxidant such as Wingstay - L, Lowinox CPL. Ionol LC -details as per attached Annexure	56100.000	K.G	25901370.00	547019.43 US\$	Qty
4	38121000	Accelerators -: 1. Diphenylguanidine DPG such as Vulkacit D/EG-C 2. Dibenzothiazole disulphide such as Pilcure MBTS, Mercure MBTS,Vulkacit DM EGC -details as per attached Annexure	79800.000	K.G	15688680.00	331334.31 US\$	Qty
5	38249000	Peptizers and Lubricants -: such as 1.Zincolet T, 2. Pepton -44 , Vanfre AP 2 Special, Carbo Wax, Polyethene-AC- 617, Struktol WB -16 -details as per attached Annexure	6000.000	K.G	60000.00	1267.15 US\$	Qty
6	29420000	Retarder : 1. PVI such as Pilgard PVI 2. Salicylic acid or master batch mix 5314. -details as per attached Annexure	300.000	K.G	3000.00	63.35 US\$	Qty
7	38123000	Vulcanising Agent : 1. 4,4 - Dithiodimorpholine DTDM such as Pilcure DTDM, Sulfasan DTDM 2. Sovereign Sulphur - details as per attached Annexure	60000.000	K.G	21000000.00	443505.80 US\$	Qty
8	28112900	Filler : such as 1. Calcium Carbonate 2. Silica such as VN3, Hisil-532, Hi-Sil-233 3. China Clay such as Kaolin Clay, Himafil Clay - details as per attached Annexure	120000.000	K.G	5400000.00	114044.35 US\$	Qty
9	29157000	Co-activator : Stearic Acid such as DTP 7 Distilled Fatty Acid C16 C18, etc. -details as per attached Annexure	87600.000	K.G	3942000.00	83252.37 US\$	Qty
10	32061900	Pigment Dyes - such as 1. Titanium Dioxide Such as RFC5 Rutile Grade, Kotiox - 100 Anatase Grade such as Kotiox KA100, etc, 2. Ultramarine Blue, Blue EPI 25, 3. superex Blue -details as per attached Annexure	330000.000	K.G	29370000.00	620274.55 US\$	Qty
11	38249000	Deodorants - such as, Odorex -V Odorex OC, Rodo - O, Stanmask Vanilla, Deocex, Deodarant R, M and N etc. details as per attached Annexure	3420.000	K.G	1368000.00	28891.23 US\$	Qty
				Total	811,127,070.00	17,130,455.49	

Decision: With DIPP U.O. Note dated 15.10.2010, following adhoc norms are **approved** with 3% wastage:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unvulcanised Rubber Compound in Sheet form along with Vulcanizing Agent	1 kg	1. <u>Natural Rubber / Synthetic Rubber</u> (1) In Block form/Sheet form) in technical Grades such as- SVR-3L, STR-5L, SMRL, TSR-3L & SIR-3L, (2) Kraton 310, (3) Balagic IP, (4) Vistalon 2504, EPDM grade, (6) SBR 1502, SBR 1778, (7) Nitrile Rubber such as Chemigum N 344, B-AN 32-36, KNB-35L, (8) Chloroprene Rubber such as Y20E,B5, Denka S40V, EM40, Bayprene 214,Bayprene 110, Neoprene WRT, (Natural, Synthetic or any combination of natural and synthetic rubber)	0.72913 kg
		2. <u>Activators</u> : (1) Such as Zinc Oxide such as Grade-10 (CP), Zinc Oxide Active, Zinc Oxide Zoco 104, White Seal Zinc Oxide,	0.0220 kg

Rhenogran Zno 80%, (2) Magnesium Oxide Elastomag-170, (3) Zinc stearate, etc.	
3. <u>Antioxidants:</u> such as (1) Butylated reaction product of P- Cresol and Dicyclo-pentadine. (Phenolic type antioxidant) such as Wingstay - L, Lowinox CPL. Ionol LC, (2) N.N Dibeta-nahtyl – p-phenylene-diamine) DNPD Nocrac White, (3) Anti oxidant MB Mercaptobenzimidazole (antioxidant) Such as Vulcanox MB2, Jinesh MB2, (4) MC Wax, Purafin Wax etc. , (5) Naugard XL, (6) Naugard White Powder; (7) Ionol 46, Ralox LC, etc.	0.0094 kg
4. <u>Accelerators:</u> (1) Diphenylguanidine (DPG) such as Vulkacit D/EG-C (2) Dibenzothiazole disulphide such as Pilcure MBTS, Mercure MBTS, Vulkacit DM/ EGC, Vulkacit DM/C, Rhenogran MBTS 70 (3) N-cyclohexyl-2-2 benzothiozolesulphanamide such as Pilcure CBS, Vulkacit	0.0133 kg

CZ/EGC,Rhenogran CBS 80 (4) Tetramethylthiuram monosulphide such as TMTMs, (5) 2-mercaptobenzothiazole such as Pilcure MBT, Vulkacit Merkapto /C, Mercure MBT, Rhenogran MBT 80 (6) Zinc di-n-butyl dithiocarbamate such as ZBEC, (8) Diorithotolyl guanidine (DOTG) such as DOTG, (9) Zinc Dialkydithiophosphate such as ZDTP 50, Deovulc TP4-75 (DOG), GBPO 60 (RDC)	
5. <u>Peptizers & Lubricants:</u> such as (1) Zincolet-T, (2) Pepton -44 , Vanfre AP 2 Special, Carbo Wax, Polyethene-AC-617, Struktol - WB -16, Struktol-EF-44, Proaid Plus, Fast Flow S, Wingtak 95, Wingtak 10, White Factice, (3) Elasto 245/IPOL 201/Powder Oil P, SBP Solvent, (4) Vestenamer 8012 (5) PEG 400/PEG4000, (6) Zinc Stearate etc.	0.0010 kg
6. <u>Retarder:</u> such as (1) PVI such as Pilgard PVI, (2) Salicylic acid or master batch mix 5314	0.000050 kg

7. <u>Vulcanising Agent:</u> such as (1) 4, 4 – Dithiodimorpholine (DTDM) such as Pilcure DTDM, Sulfasan DTDM (2) Sovereign Sulphur (Mixland + SM 300 80 GA F140, Rhenogran S-80 (3) Sulphur such as Vultac TB 710, V.ultac 710 (4) GUS 37 (5) Sulphur powder	0.0100 kg
8. <u>Filler:</u> such as (1) Calcium Carbonate (2) Silica such as VN3, Hisil-532, Hi-Sil-233 (3) China Clay such as Kaolin Clay, Himafil Clay, Hybrite Clay, Nellai Clay, Clay BCKSD (4) Talc, (5) Barytes Powder, (6) Amorphous Silica (Reinforsil 60/F/CTD), (7) American Wood Fibers (-140MO) etc.	0.0200 kg
9. <u>Co-activator:</u> Stearic Acid such as DTP 7, (2) Distilled Fatty Acid C16 C18, etc.	0.0146 kg
10. <u>Pigment/ Dyes:</u> such as (1) Titanium Dioxide Such as RFC5 (Rutile Grade), Kotiox–100, Anatase Grade (such as Kotiox KA100, etc), (2) Ultramarine Blue, Blue EPI 25, (3) Superex Blue, (4) Robin blue, Robin Toner 587, (5) Synthetic Red Oxide, (6) Phthalocycin Blue 2633, 2764, (7) Sudacolor yellow 156, 176 (8)	0.0550 kg

		Lithomer, (9) Sudacolor Red 565, 507 & Sudacolor Orange 203, (10) Sudaperm Red 2957, (11) Sudaperm Pink 2992, (12) Sudaperm Violet 2943, (13) Sudaperm Orange 2919, etc.	
		11. Deodorants - such as, Odorex – V, Odorex OC, Rodo - O, Stanmask Vanilla, Deocex, Deodarant R, M & N etc.	0.00057 kg
Note: (i) Value Cap on Import Item at S. No. 3, 4, 5 & 6 together up to 7% of FOB value. (ii) Exporter should account for 4247359 kg. of Relevant Rubber in total 6000 MT of Export Product.			

22	Case No.:6/21/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00169/AM11/	RLA File :05/24/040/00177/AM11/	Lic.No/Date:0510270370 11.08.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 24.08.2010. Comments awaited.			

	Case No.:15/21/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
	HQ File :01/87/050/00178/AM11/	RLA File :07/24/040/00142/AM11/	Lic.No/Date:0710073625	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042210	63/0- PVC Compound - Insulation grade - Net content of PVC resin in the export is 4900 kgs. Insulation Grade	10000.000	K.G	579600.00	12600.00 US\$
2	39042210	63/0- PVC Compound Insulation grade - Net content of PVC resin in the Export item is 4510 kgs. Sheathing Grade	11000.000	K.G	597080.00	12980.00 US\$
				Total	1,176,680.00	25,580.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042190	PVC RESIN	9602.000	K.G	428282.00	9122.00 US\$	Qty
2	28365000	CALCIUM CARBONATE	5721.000	K.G	42978.00	915.00 US\$	Qty
3	29173920	DOP DI 2ETHYHEXYL (OCTYL) PTHALATE	2705.000	K.G	229898.00	4897.00 US\$	Qty
4	28351090	TBLS TRI BASIC LEAD SULPHATE	499.000	K.G	58607.00	1248.00 US\$	Qty
				Total	759,765.00	16,182.00	

Decision: With D/o C&PC OM No. 46011/18/2007-PC.II dated 08.09.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Insulation Grade)	1 kg	1. PVC Resin	0.5002 kg
		2. Calcium Carbonate	0.2501 kg
		3. DOP/Di 2 Ethylhexyl (Octyl) Pthalate	0.1600 kg

	2. PVC Compound (Sheathing Grade)	1 kg	4. Tribasic Lead Sulphate	0.0260 kg
			1. PVC Resin	0.4180 kg
			2. Calcium Carbonate	0.2920 kg
			3. DOP/Di 2 Ethylhexyl (Octyl) Pthalate	0.1000 kg
			4. Tribasic Lead Sulphate	0.0220 kg

24	Case No.:7/22/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00193/AM11/	RLA File :03/94/040/00439/AM11/	Lic.No/Date:0310588172 17.08.2010	Defer Date:03.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 10.09.2010. Comments awaited.			

25	Case No.:6/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00263/AM11/	RLA File :31/24/040/00085/AM11/	Lic.No/Date:3110044359 17.08.2010	Defer Date:03.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

	Case No.:4/22/87-ALC1/2010	Party Name:AGLO PACKAGINGS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
	HQ File :01/87/050/00190/AM11/	RLA File :02/24/040/00097/AM11/	Lic.No/Date:0210146713 18.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39230000	63/0- Plastic Cap/ Closure/Handle (made of PP/HDPE) (30160000.00 pcs.)	84.970	M.T	10282147.20	217152.00 US\$
				Total	10,282,147.20	217,152.00

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39000000	PP / HDPE Granules	89.218	M.T	6759193.56	142749.60 US\$	Value & Qty
				Total	6,759,193.56	142,749.60	

Decision: With D/o C&PC OM No. 46011/70/2010-PC.II dated 19.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Plastic Cap/Closure/Handle Made of HDPE	1 kg	HDPE Granules	1.05 kg/kg content in the export product
2. Plastic Cap/Closure/Handle Made of Polypropylene	1 kg	Polypropylene Granules	1.05 kg/kg content in the export product

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Case No.:5/22/87-ALC1/2010	Party Name: BAYER MATERIALSCIENCE PVT LTD	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
HQ File :01/87/050/00191/AM11/	RLA File :04/24/040/00115/AM11/	Lic.No/Date:0410116475 20.08.2010	Defer Date:03.11.2010

Decision: Copy of application forwarded to D/o C&PC on 31.08.2010. Comments awaited.

28	Case No.:11/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566 24.08.2010	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

29	Case No.:12/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

30	Case No.:1/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00205/AM11/	RLA File :04/24/040/00144/AM11/	Lic.No/Date:0410116984 06.09.2010	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

31	Case No.:2/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00206/AM11/	RLA File :04/24/040/00152/AM11/	Lic.No/Date:0410116993 06.09.2010	Defer Date:03.11.2010
	Decision: Deficiency letter issued to firm on 04.10.2010 giving 21days time for submission of information. Reply awaited from the firm.			

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Case No.:6/25/87-ALC1/2010	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Withdrawn				
HQ File :01/87/050/00210/AM11/	RLA File :30/24/040/00025/AM11/	Lic.No/Date:3010069377 09.09.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	40115000	62/0- SPECIAL NYLON BICYCLE TYRES	750000.000	K.G	112397119.00	2293818.75 US\$	
				Total	112,397,119.00	2,293,818.75	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER / SYNTHETIC RUBBER	319275.000	K.G	54738000.00	1140375.00 US\$	Qty
2	72179000	BEAD WIRE	75000.000	K.G	4320000.00	90000.00 US\$	Qty
3	28030010	CARBON BLACK	130125.000	K.G	7452000.00	155250.00 US\$	Qty
4	38123001	RUBBER CHEMICALS : ANTIOXIDANTS / ACCELERATOR UPTO 5% OF FOB VALUE.USD160567.32.	14850.000	K.G	4662000.00	97125.00 US\$	Qty
5	34303110	OTHER MISC. MATERIALS / CHEMICALS : (Viz. Pigments, Microcrystalline wax, Paraffin Wax, Softners, Plasticizers, Sulphur, Activators, Coupling Agents, Fillers, Tackifiers/ Gum Rosin, Dip Chemicals excluding resorcinol, mould release agent)UPTO 2% OF FOB VALUE i.e.USD-45876.37.	60000.000	K.G	3456000.00	72000.00 US\$	Qty
						13500.00	

6	28170001	ZINK OXIDE	12000.000	K.G	648000.00	US\$	Qty
7	59021000	NYLON TYRE CORD WARP SHEET	82500.000	K.G	19785600.00	412200.00 US\$	Qty
8	39011010	LDPE (GRANULES)	7875.000	K.G	680400.00	14175.00 US\$	Qty
				Total	95,742,000.00	1,994,625.00	

Decision: Jt.DGFT, Ludhiana vide letter dated 12.10.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **6/AM11** held on **12.05.2010**. Hence, the case was **withdrawn**.

33	Case No.:7/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00211/AM11/	RLA File :09/24/040/00228/AM11/	Lic.No/Date:0910043511 15.09.2010	Defer Date:03.11.2010
	Decision: D.O. letter sent to Hyderabad on 30.09.2010 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. letter from DDG(IS) to Hyderabad for sending application expeditiously.			

34	Case No.:8/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00212/AM11/	RLA File :09/24/040/00188/AM11/	Lic.No/Date:0910043512 15.09.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

	Case No.:9/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
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35	HQ File :01/87/050/00213/AM11/	RLA File :09/24/040/00187/AM11/	Lic.No/Date:0910043513 15.09.2010	Defer Date:10.11.2010
Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.				

36	Case No.:10/25/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00214/AM11/	RLA File :09/24/040/00219/AM11/	Lic.No/Date:0910043516 15.09.2010	Defer Date:10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

37	Case No.:4/29/87-ALC1/2010	Party Name:POWERBAND	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00261/AM11/	RLA File :03/95/040/00439/AM11/	Lic.No/Date:0310592513 15.09.2010	Defer Date: 10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

Case No.:3/29/87-ALC1/2010		Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Withdrawn		
HQ File :01/87/050/00260/AM11/		RLA File :03/95/040/00339/AM11/	Lic.No/Date:0310592710 16.09.2010	Defer Date:		
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39052900	63/0- VINYL ACETATE & 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (MODIFIED)(192 MTS PACK 800 DRUM)	302000.000	K.G	13611744.00	289920.00 US\$
				Total	13,611,744.00	289,920.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	146349.200	K.G	5565586.91	118542.85 US\$	Value & Qty
2	29161210	2 ETHYL HEXYL ACRYLATE	15009.400	K.G	1832197.45	39024.44 US\$	Value & Qty
3	39123919	HYDROXY ETHYL CELLULOSE	2023.400	K.G	512992.60	10926.36 US\$	Value & Qty
4	29242190	ACRYLAMIDE	845.600	K.G	112155.09	2388.82 US\$	Value & Qty
5	34021300	SURFACTANTS	6432.600	K.G	604021.14	12865.20 US\$	Value & Qty
6	29051300	NORMAL BUTANOL	2114.000	K.G	133990.60	2853.90 US\$	Value & Qty
7	29171400	MALEIC ANHYDRIDE	1359.000	K.G	77523.13	1651.19 US\$	Value & Qty
8	34021900	FOAMASTER-S	181.200	K.G	27648.85	588.90 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	7375.870	K.G	415556.62	8851.05 US\$	Value & Qty
				Total	9,281,672.39	197,692.71	

Decision: Zonal Jt.DGFT, Mumbai vide letter dated 28.09.2010 informed that the advance authorization had been issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. **13/87-ALC1/2010** held on **30.06.2010**. Hence, the case was **withdrawn**.

Case No.:7/29/87-ALC1/2010

Party Name:DSM ENGINEERING
PLASTICS (INDIA) PVT. LTDMeet No/Date:29/87-ALC1/2010
20.10.2010**Status:**
Deferred

39	HQ File :01/87/050/00264/AM11/	RLA File :31/24/040/00096/AM11/	Lic.No/Date:3110044676 16.09.2010	Defer Date: 03.11.2010
Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.				

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Case No.:5/29/87-ALC1/2010		Party Name:SUN PLAST		Meet No/Date:29/87-ALC1/2010 20.10.2010		Status: Withdrawn	
HQ File :01/87/050/00262/AM11/		RLA File :03/95/040/00452/AM11/		Lic.No/Date:0310593846 24.09.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231000	63/0- LLDPE PLASTIC BAGS (MADE OF LLDPE GRANULES AND REPROCESSED LLDPE GRANULES)		150000.000	K.G	12690000.00	270000.00 US\$
					Total	12,690,000.00	270,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES	118125.000	K.G	8327813.00	177187.50 US\$	Value & Qty
2	39019000	LLDPE GRANULES (REPROCESSED)	31500.000	K.G	1776600.00	37800.00 US\$	Value & Qty
3	38122000	RELEVANT MASTER BATCH	7875.000	K.G	925313.00	19687.50 US\$	Value & Qty
				Total	11,029,726.00	234,675.00	
Decision: Zonal Jt.DGFT, Mumbai vide letter dated 24.09.2010 informed that the advance authorization had been issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 10/87-ALC1/2010 held on 09.06.2010 . Hence, the case was withdrawn .							

41	Case No.:1/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00258/AM11/	RLA File :31/24/040/00018/AM11/	Lic.No/Date:3110044885 05.10.2010	Defer Date: 10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

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Case No.:2/29/87-ALC1/2010	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
HQ File :01/87/050/00259/AM11/	RLA File :07/24/040/00212/AM11/	Lic.No/Date:0710074619 05.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39199010	63/0- Bottom Feet (The Kg. content of 600 Kgs. Self Adhesive Polyurethane sheet/Foil account in the export product should reflect in the export documents.))	600.000	K.G	1728000.00	36000.00 US\$
				Total	1,728,000.00	36,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39199010	Self Adhesive Polyurethane Sheet/Roll	690.000	K.G	1440000.00	30000.00 US\$	Value & Qty
				Total	1,440,000.00	30,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 3/87-ALC1/2010 dated

21.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bottom Feet made of Self Adhesive Polyurethane Sheet	1 kg	Self Adhesive Polyurethane Sheet/Roll	1.10 kg

43	Case No.:11/29/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00268/AM11/	RLA File :03/94/040/00032/AM11/	Lic.No/Date:0310595324 05.10.2010	Defer Date: 10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 18.10.2010. Comments awaited.			

44	Case No.:8/29/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00265/AM11/	RLA File :07/24/040/00253/AM11/	Lic.No/Date:0710074651 06.10.2010	Defer Date: 10.11.2010
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

45	Case No.:9/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00266/AM11/	RLA File :31/24/040/00036/AM11/	Lic.No/Date:3110044908 06.10.2010	Defer Date: 03.11.2010

Decision: Copy of application forwarded to D/o C&PC on 19.10.2010. Comments awaited.

Case No.: 10/29/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
HQ File :01/87/050/00267/AM11/	RLA File :31/24/040/00083/AM11/	Lic.No/Date:3110044909 06.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	25000.000	K.G	3450000.00	75000.00 US\$
				Total	3,450,000.00	75,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES BASE POLYMER	14677.500	K.G	1963959.58	41830.88 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING MATERIAL	1287.500	K.G	67701.90	1442.00 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	257.500	K.G	30224.06	643.75 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE FLAME RETARDANT	3862.500	K.G	299218.22	6373.13 US\$	Value & Qty
5	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	515.000	K.G	34334.54	731.30 US\$	Value & Qty
6	29159090	MICA MINERAL	5150.000	K.G	55612.28	1184.50 US\$	Value & Qty

				Total	2,451,050.58	52,205.56	
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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2010 dated 14.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glassfibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (Akulon-K222 KGMV 14H)	1 kg	1. Nylon-6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Colourants / masterbatch	0.0103 kg
		4. Melamine Cynaurate (Flame Retardant)	0.1545 kg
		5. Calcium Stearate	0.0206 kg
		6. Mica Mineral	0.2060 kg

Case No.: 12/29/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
HQ File :01/87/050/00269/AM11/	RLA File :02/24/040/00124/AM11/	Lic.No/Date:0210149110 11.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39012000	63/0- HDPE (High Density Polyethylene)granules/LLDPE(Linear Low Density Polyethylene) granules	13000.000	M.T	746928000.00	16390000.00 US\$

					Total	746,928,000.00	16,390,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	27101190	NAPHTHA	29492.000	M.T	544234509.00	11934967.31 US\$	Qty
2	29420090	Solvent : Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	195000.000	K.G	10172448.00	223080.00 US\$	Qty
3	38151900	Catalyst : PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/ TEA-S-23/Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/ TIBAL/Tetrahydrofuran, Liquid.	5980.000	K.G	73625760.00	1614600.00 US\$	Qty
4	28112200	Additives : Atmer 163/Crodamide ER/Neutron-S/Kemamide E/Armoslip E/DHT-4A/ STABIACE HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LDPE C 150Y/ KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/Atmer 129 V/ Calcium Stearate WLC Grade/ Lotrene FB3003 etc	81575.000	K.G	13019370.00	285512.50 US\$	Qty
5	38123090	Anti-oxidants : Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Irganox 1076/Evernox 76/Songnox 1076/ Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Richfos 168/Songnox 1680/Irgafos P-EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/ Songnox DLTDP/DLTP YOSHITOMI/etc	31200.000	K.G	8394048.00	184080.00 US\$	Qty
				Total	649,446,135.00	14,242,239.81	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2010 dated 07.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane	15.000 kg

RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	
3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTDP/DLTP Yoshitomi)	2.400 kg

Case No.: 13/29/87-ALC1/2010	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Approved
HQ File :01/87/050/00270/AM11/	RLA File :02/24/040/00123/AM11/	Lic.No/Date:0210149113	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE (High density Polyethylene)granules/ LLDPE (Linear Low Density Polyethylene) granules	13000.000	M.T	746928000.00	16380000.00 US\$
				Total	746,928,000.00	16,380,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	27101190	Naphtha	29492.000	M.T	551739357.00	12099547.31 US\$	Qty
2	29420090	Solvent : Exxsol Hexane Fluid/Hydrosol n-hexane-Solane Hexane 45/ Exxsol Hexane RD/Hexane (Polymerisation Grade)	195000.000	K.G	2667600.00	58500.00 US\$	Qty
3	38151900	Catalysts :PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/SILANE CHM-DIMETHOXY/TEAL-S/TEA-S-23/ Z 212 AVANT/Z 213 AVANT/Z 218-2 AVANT/Z 230-2 AVANT/TIBAL/Tetrahydrofuran, Liquid.	5980.000	K.G	73625760.00	1614600.00 US\$	Qty
4	28112200	Additives:Atmer 163/Crodamide ER/Neutron-S/Kemamide E/Armoslip E/DHT-4A/STABIACE HT-P/Hycite 713/ Ceasit FI VEG Code 5900/Petlin LDPE C 150Y/KYNAR FLEX PPA 5301/Viton FreeFlow Z100/Optibloc 10/ Atmer 129 V/Calcium Stearate WLC Grade/ Lotrene FB3003 etc	81575.000	K.G	13019370.00	285512.50 US\$	Qty
5	38123090	Antioxidants:Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Irganox 1076/ Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/ Irgafos 168/Everfos 168/Richfos 168/Songnox 1680/ Irgafos P- EPQ/Hostanox P-EPQ P/Irganox PS 800 FD/Songnox DLTDP/DLTP YOSHITOMI/etc	31200.000	K.G	8394048.00	184080.00 US\$	Qty

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 14/87-ALC1/2010 dated 07.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE / LLDPE Granules	1 MT	1. Naphtha	2.2686 MT
		2. Solvent (Exxsol Hexane Fluid/Exsol Hexane RD/Hydrosol n-hexane-Solane Hexane 45/Hexane Polymerization Grade)	15.000 kg
		3. Catalyst (PZ/RZ/LYNX 200 HAH Catalyst in Hexane Slurry/C-Donor/Silane CHM Dimethoxy/Teal-S/Tea-S-23/Z212 AVANT/Z213/AVANT/Z218-2AVANT/Z230-2 AVANT/TIBAL/Tetrahydrofuran)	0.460 kg
		4. Additives (Atmer 163/Crodamide ER/Atmer SA 1753/Neutron-S/Kemamide E/Armoslip E/DHT-4 A/Stabiace HT-P/Hycite 713/Ceasit FI VEG Code 5900/Petlin LD/Kynar Flex PPA 5301/Viton Freeflow Z100/Optibloc 10/Cithrol GMS 0400/Atmer 129V/Calcium Stearate – WLC Grade)	0.275 kg
		5. Antioxidants (Tinuvin 783 FDL/Hostavin N 30/Cyanox 1790/Cyasorb THT 4801/Annox PP 18/Hostanox 016 RRDE/Irganox 1076/Evernox 76/Songnox 1076/Irganox 1010/Evernox 10/Irgafos 168/Everfos 168/Songnox 1680/Irgafos P-EPQ P/Hostanox P-EPQ P/Irganox PS 800/Songnox DLTP/DLTP Yoshitomi)	2.400 kg

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49	Case No.:14/29/87-ALC1/2010	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:29/87-ALC1/2010 20.10.2010	Status: Deferred
	HQ File :01/87/050/00271/AM11/	RLA File :04/24/040/00187/AM11/	Lic.No/Date:0410117945 12.10.2010	Defer Date: 10.11.2010
	Decision: Copy of application forwarded to D/o C&PC on 19.10.2010. Comments awaited.			

Meeting ended with thanks to Chair and all participants.
